

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 4th May, 2018

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|----------------------|--------------------------------------|---|---|
| FOR DIRECTION | | | |
| 22. | Original Application No. 332/2017 | Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors. | Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB |

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